

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 12/BB/ 17	-	Admission	Rule-6 of I&B	Rejeev Shetty Vs Skyline Construction & Housing Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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20) ASHISH KRUPAKAR
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RAJEEV SHETTY
OPERATIONAL CREDITOR



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For Kumar & Kumar
Advocates

Respondant



Counsel for petitioner is present. He has filed memo to show that petitioner has complied Rule 6(2) of the I&B Rules, 2016. M/s. Kumar & Kumar, Advocates have filed vakalat for R-2. Counsel undertakes to file vakalat for R-1 also. For filing objections and also for filing vakalat for R-1, list it on 20.07.2017.

MEMBER (J)

MEMBER (T)